## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 878/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES: M/s. Sequent Scientific Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

MR. Tapan Desupando, Advocate, Ms. Reiya Patwa, Advocate illo Cycil Amoronand Mangaldas go the Applicant

Anne Sdl-

M. K. Shrawat

Member (Indicial)

Govi of India

Rational Company Law Tribunal

Mumbai Bench, Mumbai